

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1591  
ANSWERED ON:22.03.2012  
DIRECT SUBSIDY ON FERTILIZERS TO FARMERS  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government had taken a decision earlier to formulate a new scheme to give subsidy on fertilizers directly to farmers;
- (b) if so, the details thereof;
- (c) whether the Government is now considering to put this new arrangement on hold;
- (d) if so, the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) Yes Madam.

(b) In order to adopt an effective strategy to channel subsidies to beneficiaries, the Government has constituted a Task Force to work out the modalities for formulation of a new scheme to give subsidy on fertilizers, kerosene and LPG directly to the farmers.

The Task Force submitted an Interim Report (published on [www.finmin.nic.in](http://www.finmin.nic.in)) to the Finance Ministry in June 2011, recommending a phased approach for direct disbursement of fertiliser subsidy in the long run to the intended beneficiaries.

Currently, Department of Fertilisers, with the technical support of National Informatics Centre (NIC) has developed a mobile and web application of mobile Fertiliser Monitoring System (mFMS) which provides information about stock position, sale, and receipt of fertiliser at national, state and district level. Fertiliser companies, retailers and wholesalers can update the data on mFMS portal (<http://mfms.nic.in>) or use the mobile application.

The pilot project for Phase-I was launched in November 2011 and countrywide rollout and stabilization is currently in progress.

(c) No Madam.

(d) Does not arise.